

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES – Nomination of Sri H.Amara Rangeswara Rao, Addl. Junior Civil Judge, Avanigadda, Krishna District and Smt. A.Purnima, Prl. Junior Civil Judge, Puttur, Chittoor District, to participate in the 33rd Refresher Course for two weeks from 22.06.2016 to 05.07.2016 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

READ: 1. High Court's Proceedings ROC.No.3431/2016-B.Spl., dated 07.06.2016.
2. Appln. Dis.No.484, dated 15.06.2016 from Sri H.Amara Rangeswara Rao.
3. Letter Dis.No.4620, dated 15.06.2016 from the V Addl. District and Sessions Judge, Vijayawada, FAC. Prl. District and Sessions Judge, Krishna at Machilipatnam.
4. Appln. Dis.No.275, dated 12.06.2016 from Smt. A.Purnima.
5. Letter Dis.No.7090, dated 15.06.2016 from the Prl. District and Sessions Judge, Chittoor.

ORDER ROC.NO. 3431/2016-B.SPL., DATED: 21.06.2016

In continuation of High Court's Proceedings 1st read above, the High Court is pleased to pass the following Orders:-

I

Smt. K.Aruna, Prl. Junior Civil Judge, Avanigadda, Krishna District, who has been nominated to undergo 33rd Refresher Course for two weeks from 22.06.2016 to 05.07.2016 at Andhra Pradesh Judicial Academy, Secunderabad, vide High Court's Proceedings 1st read above, is hereby directed to handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, *instead of* Addl. Junior Civil Judge, Avanigadda, since, the Addl. Junior Civil Judge, Avanigadda is also nominated to the above said training, and proceed to attend the said Course and to report at the Academy on 22.06.2016 (Wednesday) at 8.30 a.m.

The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of Prl. Junior Civil Judge, Avanigadda, during the period of absence of Smt. K.Aruna; and

On return from the said Course, Smt. K.Aruna shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Machilipatnam.

II

Sri H.Amara Rangeswara Rao, Addl. Junior Civil Judge, Avanigadda, Krishna District, is hereby nominated to undergo 33rd Refresher Course for two weeks from 22.06.2016 to 05.07.2016 at Andhra Pradesh Judicial Academy, Secunderabad and directed to handover charge of his post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, and proceed to attend the said Course and to report at the Academy on 22.06.2016 (Wednesday) at 8.30 a.m.

The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of Addl. Junior Civil Judge, Avanigadda, during the period of absence of Sri H.Amara Rangeswara Rao; and

On return from the said Course, Sri H.Amara Rangeswara Rao, Junior Civil Judge, will rejoin duty as Addl. Junior Civil Judge, Avanigadda, Krishna District.

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III

Smt. A.Purnima, Prl. Junior Civil Judge, Puttur, Chittoor District, is hereby permitted to undergo 33rd Refresher Course for two weeks from 22.06.2016 to 05.07.2016 at Andhra Pradesh Judicial Academy, Secunderabad, and directed to handover charge of her post to the Addl. Junior Civil Judge, Puttur, and proceed to attend the said Course and to report at the Academy on 22.06.2016 (Wednesday) at 8.30 a.m., since, the officer could not ~~not~~ attended the 32nd Refresher Course.

The Addl. Junior Civil Judge, Puttur, Chittoor District, will be in full additional charge of the post of Prl. Junior Civil Judge, Puttur, during the period of absence of Smt. A.Purnima; and

On return from the said Course, Smt. A.Purnima, Junior Civil Judge, will rejoin duty as Prl. Junior Civil Judge, Puttur, Chittoor District.

The Director, A.P. Judicial Academy, Secunderabad is requested to take necessary steps accordingly.



REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 3. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
 4. The Prl. District and Sessions Judge, Chittoor.
 5. The Prl. Junior Civil Judge, Avanigadda, Krishna District.
 6. The Addl. Junior Civil Judge, Avanigadda, Krishna District.
 7. The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District.
 8. The Prl. Junior Civil Judge, Puttur, Chittoor District.
 9. The Addl. Junior Civil Judge, Puttur, Chittoor District.
 10. The District Treasury Officer, Krishna at Machilipatnam.
 11. The District Treasury Officer, Chittoor.
 12. The Sub-Treasury Officer, Avanigadda, Krishna District.
 13. The Sub-Treasury Officer, Puttur, Chittoor District.
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